

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.04/ BB/2017	-	Hearing	230/ 232	Coffee Day Overseas Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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N. K. Dilip

Petitioner

Vinod B.S.

M. G. Nanjappa

Vivek B.S.

Vasanth Kumar o/o OL   
Dkt.

Counsel for petitioner is present. Counsels for petitioner filed affidavit along with Annexures. Registry to verify and put up note. Assistant from OL office is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present.

I.A. 12/2017 is listed today for orders. Orders are not ready.

List it on 26.07.2017.

  
MEMBER (J)